

**FORM G****INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(This is pursuant to extension of EOI submission date from 8<sup>th</sup> July 2019 to 18<sup>th</sup> July 2019)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor	Era Infra Engineering Limited
2.	Date of incorporation of corporate debtor	3rd September, 1990
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate identity number / limited liability identification number of corporate Debtor	L74899DL1990PLC041350
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered office:</b> B-292, Chandra Kanta Complex, Shop No. 2 & 3, Near Metro Pillar No. 161, New Ashok Nagar, New Delhi – 110 096 <b>Corporate Office:</b> C-56/41, Sector-62, Noida - 201 301, Uttar Pradesh
6.	Insolvency commencement date of the corporate debtor	8th May, 2018
7.	Date of invitation of expression of interest	1st July 2019
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<a href="http://www.eragroup.co.in/investor-code-of-conduct.asp">http://www.eragroup.co.in/investor-code-of-conduct.asp</a> For more details e mail to: <a href="mailto:ip.r.era@marketclear.in">ip.r.era@marketclear.in</a>
9.	Norms of ineligibility applicable under section 29A are available at:	<a href="http://www.eragroup.co.in/investor-code-of-conduct.asp">http://www.eragroup.co.in/investor-code-of-conduct.asp</a> For further details e mail to: <a href="mailto:ip.r.era@marketclear.in">ip.r.era@marketclear.in</a>
10.	Last date for receipt of expression of interest	8th July 2019. (Now extended till 18 <sup>th</sup> July 2019)
11.	Date of issue of provisional list of prospective resolution applicants	20 <sup>th</sup> July 2019
12.	Last date for submission of objections to provisional list	25 <sup>th</sup> July 2019
13.	Date of issue of final list of prospective resolution applicants	27th July 2019
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20th July 2019
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The Prospective Resolution Applicants shall be given access to the Virtual Data Room platform containing the invitation (Request for Resolution Plan/ Bid Document/ this Invitation of Resolution Plans) electronically on executing a Confidentiality Agreement with the Resolution Professional

		/Corporate Debtor.
16.	Last date for submission of resolution plans	17 <sup>th</sup> October, 2019 (Now extended till 21 <sup>th</sup> October, 2019)
17.	Manner of submitting resolution plans to resolution professional	A prospective resolution applicant in the final list may submit resolution plan or plans prepared in accordance with the Code and these regulations to the resolution professional electronically and in the sealed envelope at the address mentioned in pt. 21. Further details will be provided in the Request for Resolution Plan.
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	5 <sup>th</sup> September 2019 (Now extended till 11 <sup>th</sup> November, 2019)
19.	Name and registration number of the resolution professional	Rajiv Chakraborty IBBI/ IPA-001/ IP-P00602/2017-2018/11053
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Name: Rajiv Chakraborty First Floor, 12 Sukhdev Vihar, , New Delhi-110025 Email ID: chakrabortyrajiv72@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	Address: ASC Consulting Private Limited, C-100, Sector-2, Noida, Uttar Pradesh 201301  Email ID: <a href="mailto:ip.r.era@marketclear.in">ip.r.era@marketclear.in</a>
22.	Further Details are available at or with	<a href="http://www.eragroup.co.in/investor-code-of-conduct.asp">http://www.eragroup.co.in/investor-code-of-conduct.asp</a>  Email ID: <a href="mailto:ip.r.era@marketclear.in">ip.r.era@marketclear.in</a>
23.	Date of publication of Form G	1st July 2019 (Extension of EOI submission date published on 15 <sup>th</sup> July 2019)

**Rajiv Chakraborty**

Resolution Professional

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E-Mail ID: [chakrabortyrajiv72@gmail.com](mailto:chakrabortyrajiv72@gmail.com)

For Era Infra Engineering Limited

**Date: October 19, 2019**

Place: Noida